CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

OA No.2219/2017

MA No. 2375/2017

New Delhi this the 20th day of December, 2018

Hon'ble Ms. Nita Chowdhury, Member (A)

GA Arife, 1269, Laxmi Bai Nagar, New Delhi-23 Age 55, LDC, Group 'C'

- Applicant

(None)

VERSUS

Government of India Joint Secretary & Chief Administrative Officer (Trg.) 'E' Block, Dalhousie Road, Ministry of Defence, New Delhi

- Respondent

(By Advocate: Dr. Ch. Shamsuddin Khan)

ORDER (Oral)

Nobody appeared for the applicant on 13.07.2018 and 07.09.2018. On previous date, i.e. 11.12.2018, the matter was adjourned on the request of the applicant who was appearing in person. Today again, none appears for the applicant. In view of the continuous non-prosecution by the applicant, the OA is dismissed in default and for lack of prosecution.

2. There is no order required to be passed in MA No. 2375/2017 seeking exemption. No costs.

(Nita Chowdhury) Member (A)

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